

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 309 of 2016 & IA No. 638 of 2016
&
Appeal No. 310 of 2016 & IA No. 639 of 2016**

Dated: 2nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Swastik Construction ServicesAppellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Swapna Seshadari for R-1
Mr. B.C.Thiruvengadam
Mr. Ravi Agrawal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **31.01.2018.**

**(I. J. Kapoor)
Technical Member
ts/ss**

**(Justice Ranjana P. Desai)
Chairperson**